

RAJYA SABHA

Tuesday, 30th November 1954

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS

*68. [The questioner (Shri M. Vali-ulla) was absent. For answer vide col. 318 infra.]

*69. [The questioner (Shri M. Vali-ulla) was absent. For answer vide col. 319 infra.]

*jQ. [The questioner (Shri M. Vali-ulla) was absent. For answer vide col. 319 infra.]

*71. [For answer vide col. 316 infra.]

SETTING UP OF A CENTRAL MEDICO-LEGAL ADVISORY COMMITTEE

*72. SHRI N. C. SEKHAR: Will the Minister for HEALTH be pleased to state whether any progress has been made in the matter of setting up of the proposed Central Medico-Legal Advisory Committee ; if not, why not?

THE MINISTER FOR HEALTH (RA. I KUMARI AMRIT KAUR): Yes. The composition of the proposed Central Medico-Legal Advisory Committee is being finalised.

DIWAN CHAMAN LAL: What is the objective of this?

RAJKUMARI AMRIT KAUR: Well, in 1948, the Scientific Advisory Board of the Indian Research Fund Association, which is now the Indian Council of Medical Research, passed a resolution, recommending to the Government that a Central Medico-Legal Advisory Committee should be set up in order to advise the Central and State Governments, and encourage the development of a uniform and standardised medical procedure and practice throughout the country.

DR. P. C. MITRA: May I know whether the Government consider that the present system of education in the medical colleges is good?

80 R.S.D.

MR. CHAIRMAN: That has nothing to do with this.

*73. [The questioner (Shrimati Par-vathi Krishnan) was absent. For answer vide col. 320 infra.]

*74. [For answer vide coZ. 317 infra.]

INCONVENIENCE TO PUBLIC DUE TO LEVEL CROSSING AT HARDUAGUNJ BUS STAND

*75. SHRI AHMAD SAID KHAN: Will the Minister for RAILWAYS be pleased to state:

(a) whether Government are aware that great inconvenience is caused to the public at the Harduagunj Bus Stand in Aligarh because the gates of the level crossing at that bus stand often remain closed; and

(b) if so, what steps Government propose to take to remove the inconvenience?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) Yes, Sir.

(b) The question was examined recently and an over-bridge at the site was estimated to cost Rs. 11-30 lakhs of which Railway's share was Rs. 1 • 30 lakhs and Road authorities share Rs. 10 lakhs. As the Municipal Board, Aligarh and the State Government have expressed their inability to meet their share of the cost, it is not possible to undertake the work.

VACANCIES AND RECRUITMENT IN THE NORTHERN RAILWAY

*76. SHRI H. C. MATHUR: Will the Minister for RAILWAYS be pleased to state:

(a) the number of vacancies which existed on all the divisions of the Northern Railway on the date of its formation;

(b) the number of vacancies which occurred up to the 31st October, 1953; and

(c) the total number of staff recruited against all those vacancies and